HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC.NOs.136 & 427/2020-B.SPL.

NOTIFICATION NO.389-B.SPL.,

SUB: Transfers and Postings of Judicial Officers in the cadre of District and Sessions Judge and Senior Civil Judges - Extension of time to relive from their present station and join their new station - Certain instructions issued - Regarding.

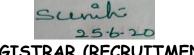
READ: 1. High Court's Notification No.387-B.Spl., dated 22.06.2020

2. High Court's Notification No.388-B.Spl., dated 23.06.2020

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The High Court under the Notifications 1st and 2nd read above has transferred certain District and Sessions Judges and Senior Civil Judges and directed to relieve themselves from their present posts and to join their new stations on or before 03.07.2020 and 04.07.2020, respectively.

The High Court having considered the representation received from the Andhra Pradesh State Judicial Officers' Association, dated 25.06.2020, is pleased to extend time for relieving and joining of the officers who are on transfer, for 15 days or until further orders.



DATED:25.06.2020

REGISTRAR (RECRUITMENT), I/C REGISTRAR (VIGILANCE)

To

- 1. The officers and Incharge officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
- 4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 5. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.
- 6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
- 7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.

8. THE PRL. DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

9. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.

- 10. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
- 11. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)

 Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and

12. THE SECTION OFFICERS:-

Eluru.

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.